

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 288 of 2016

AND

APPEAL NO. 84 OF 2017 & IA NO. 97 OF 2017

AND

APPEAL NO. 85 OF 2017

Dated : 30th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

APPEAL NO. 288 of 2016

In the matter of:

The Association of Polyester Continuous Polymerization Industries of DNH **Appellant(s)**

Vs.

Joint Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Gaurav Mitra
Mr. Vishnu Sharma
Mr. Rohan Ganpathy

Counsel for the Respondent(s) : Mr. Varun Pathak
Ms. Krishna Dayama for R-1

Ms. Swapna Seshadri for R-2

Mr. Rohit Rao N.
Mr. Shourya Garg for R-3

APPEAL NO. 84 OF 2017 & IA NO. 97 OF 2017

Federation of Industries Association Silvasa **Appellant(s)**

Vs.

Joint Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Rohit Rao N.
Mr. Shourya Garg

Counsel for the Respondent(s) : Mr. Varun Pathak
Ms. Krishna Dayama for R-1

Ms. Swapna Seshadri for R-2

APPEAL NO. 85 OF 2017

DNH Power Distribution Corporation Ltd. **Appellant(s)**
Vs.
Joint Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Counsel for the Respondent(s) : Mr. Varun Pathak
Ms. Krishna Dayama for R-1
Mr. Rohit Rao N.
Mr. Shourya Garg for R-3

ORDER

Learned counsel Mr. Gaurav Mitra appearing for the Appellant in Appeal No. 288 of 2016, Learned counsel Mr. Rohit Rao N. appearing for the Appellant in Appeal No. 84 of 2017 and Learned counsel Ms. Swapna Seshadri appearing for the Appellant in Appeal No. 85 of 2017 pray for dismissal of the appeals as withdrawn.

Accordingly, Appeal No. 288 of 2016, Appeal No. 84 of 2017 & IA No. 97 of 2017 and Appeal No. 85 of 2017 are dismissed as withdrawn.

(Ravindra Kumar Verma)
Technical Member

mk/kt

(Justice Manjula Chellur)
Chairperson